

CCA-63/07

in

OA-06/2001

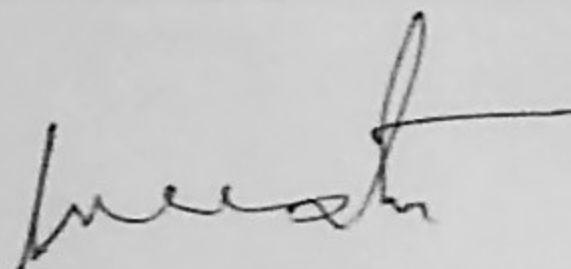
10-10-2007

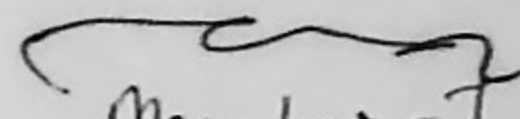
Hon. Mr. M. Kanthaiah, J.M.

Hon. Mr. P.K. Chatterji, A.M.

Shri V.K. Ojha holding brief of Shri
A. Srivastava, learned Counsel for the
applicant is present.

Learned Counsel for the applicant
wants to withdraw this contempt
petition with liberty to file fresh
OP. Request is allowed. Contempt
petition is rejected at this stage.


Member-A


Member-J.

10